

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH

ITEM NO :51

C P NO.95(ND)/2016,
CA NO. 92/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : RAM AVTAR AGGARWAL & ORS V/S M/S ARCADIA REALITY PVT LTD & ORS

SECTION : 397/398 OF COMPANIES ACT 1956

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. RAHUL CHAUDHARY, SH. RISHI SOOD, ADVS.

COUNSEL FOR RESPONDENT : SH. SUYASH AGARWAL, ADV.

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The matter was taken up today through Video Conferencing.

None present for the Petitioner.

Sh. Ankur Agarwal holding brief of Sh. Suyash Agarwal, Advocate for the Respondent is present through video conferencing.

Learned counsel appearing for the Respondent prays for adjournment and states that the learned counsel for the Petitioner has also been intimated regarding the same.

As prayed, put up in the week commencing 31st August, 2021 before the Regular Court/Video Conferencing.

Dated : 19.07.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Md. Zaid
(Stenographer)